

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 16th May, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that:

- i) In view of non-availability of Hon'ble The Chief Justice to hold court sitting from 17th to 24th May, 2024 as His Lordship is availing earned leave; and
- ii) In view of non-availability of HMJ Golmei Gaiphulshillu Kabui to hold court sittings on 20th May and forenoon of 21st May, 2024;

it is notified as under:

- 1) Regular Single Bench matters of Hon'ble The Chief Justice to be listed on 17th May 2024 will be listed on the same day before HMJ A. Bimol Singh for fixing date;
- 2) There will be no Division Bench on 20th May, 2024 (Monday). Matters to be listed on 20th May, 2024 will be rescheduled and listed on 21st & 22nd May, 2024 before Regular Division Bench;
- 3) Regular Division Bench matters on 21st May, 2024 (Tuesday) will be listed before the HMJ A. Bimol Singh and HMJ Golmei Gaiphulshillu Kabui for taking up the matters from 02.00 pm onwards;
- 4) Regular Division Bench matters on 22nd May, 2024 (Wednesday) will be listed before the HMJ A. Bimol Singh and HMJ Golmei Gaiphulshillu Kabui for taking up the matters from 10:30 am;
- 5) Special Division Bench matters, if any to be led by Hon'ble Chief Justice on 23rd May, 2024 (Thursday) will be listed before HMJ A. Bimol Singh and HMJ A. Guneshwar Sharma; and
- 6) Regular Single Bench matters of Hon'ble The Chief Justice to be listed on 23rd (Thursday) and 24th May, 2024 (Friday) will be listed on the same day before HMJ Golmei Gaiphulshillu Kabui for fixing dates.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 10851-68

Imphal, the 16th May, 2024

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.

14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.

Kh. Jit
**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**
